

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) No, Sir.

(b) and (c) Do not arise.

श्री रामकुमार भुवालका : क्या मन्त्री जी बताएंगे कि यह सच है या नहीं कि डमडम हवाई पोर्ट केवल 10, 12 मील कलकत्ता सिटी से होते हुए भी 45 मिनट वहां जाने में लग जाते हैं, कभी कभी 50, 55 मिनट लगता है, जबकि कैरेवल में दिल्ली से कलकत्ता आने में दो घंटे लगते हैं ? क्या यह सच है ?

श्री राज बहादुर : यह तो करीब करीब सच्ची बात है ।

श्री राम कुमार भुवालका : क्या रशिया ने कुछ दिन पहले इंडियन करंसी पैमेंट में 16 सीटर हेलीकाप्टर को केवल 11 लाख रुपये में देने का आफर किया था और गत वर्ष अमेरिका ने हार्ड करंसी में 20 सीटर हेलीकाप्टर को 35 लाख रुपये में देने का आफर किया था ।

श्री राज बहादुर : आफर तो आया था ।

श्री रामकुमार भुवालका : क्या ए० आई० सी० कलकत्ता सिटी से डमडम पैसेजर्स को ले जाने और ले आने के लिए हेलीकाप्टर सर्विस का प्रयोग करने के बारे में विचार कर रहा है ।

श्री राज बहादुर : जी, उनसे पूछा गया है कि क्या ऐसा हो तो उन्होंने कहा कि बहुत नुकसान होगा, इसलिए उनका कोई इरादा नहीं है, अगर गवर्नमेंट चाहे कि एसी कोई सर्विस रखी जाय और उनको सबसिडी दे तो उनसे पूछ लिया जाय । गवर्नमेंट का अभी तो कोई ऐसा इरादा नहीं है ।

SHRI SANTOKH SINGH: Would it be possible to consider introducing a mono-rail system on the pattern of Tokyo, between the airport and Calcutta?

SHRI RAJ BAHADUR: This and other allied questions can be consi-

dered when we have got out of the present crisis.

SHRI BIREN ROY: Is it a fact that helicopier service between two places which are only about fifteen to twenty-miles distant and which are also being connected by high speed roadways has always proved to be completely useless in other countries?

SHRI RAJ BAHADUR: That is a fact, Sir.

MR. CHAIRMAN: He has replied to some one else's question.

SHRI M. P. BHARGAVA: May I know whether it is a fact that the expensive experiment of running a helicopter service from Dum Dum to, say, the Maidan in Calcutta is not necessary now in view of a new road having been opened?

SHRI RAJ BAHADUR: Hon. Members are all very well informed.

*568. [The Questioner (Shrimati Devaki Gopidas) was absent. For answer vide col. 3736 infra.]

*569. [Postponed to the 20th September, 1965.]

*570. [The Questioner (Shri Guru-dev Gupta) was absent. For answer vide col. 3737 infra.]

SUGAR EXPORTS

*571. SHRI JAGAT NARAIN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have entered into sugar export agreements with the United Kingdom, United States of America and Canada for the year 1965;

(b) if so, the amount of sugar to be exported to each of these countries;

(c) the terms of the agreement; and

(d) the amount of foreign exchange likely to be earned?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN) : (a) No, Sir. The Indian Sugar Mills Association has sold sugar for export to these countries.

(b) These are:

| | Lakh Tonnes |
|------------------|----------------|
| U.S.A. | 0.87 |
| U.K. | 0.76 |
| Canada | 0.53 |
| TOTAL | 2.16 |

(c) Export of 0.25 lakh tonnes to U.K. was at the negotiated price under the Commonwealth Sugar Agreement, which for 1965 is £ 45'8 pea-tonne f.o.b. and stowed (96° basis). The balance exports to U.K. and Canada were on price fixing basis linked to the average of the London Daily Price during the specified periods. The price for export to U.S.A is on the average of the Contract No. 7 Spot Quotation of New York Coffee & Sugar Exchange Inc.

(d) About Rs. 9.5 crores.

SHRI D. R. CHAVAN: That all depends upon prices that prevail in the international

श्री जगत नारायण : क्या वजीर साहब बतलाएंगे कि यह जो बाहर के मुल्कों को खांड सप्लाय की गई है वह हिन्दुस्तान में किस प्राइस पर खांड सप्लाय की जाती है उससे सस्ती सप्लाय की गई है ?

SHRI D. R. CHAVAN: Yes, Sir.

श्री जगत नारायण : इसकी क्या वजह है ?
market.

SHRI MULKA GOVTNDA REDDY: May I know, Sir, whether the Government have decided to issue more sugar factory licences in order to meet

the internal demand and also to meet the external demand; if so, how many?

SHRI D. R. CHAVAN: Last time also there was a question by hon. Shri Deokinandan Narayan. At that time I stated that the total number of applications received was 246 both for expansion and establishment of new factories. So far as new factories were concerned, I stated that about 9 licences have been issued.

श्री विमलकुमार मन्नालालजी चौरडिया : क्या श्रीमान् यह बतलाएंगे कि इन्टरनेशनल रेट क्या है और दूसरी बात यह कि यह जो शुगर एक्सपोर्ट किया गया, इसके लिये भारत सरकार ने कितनी सबसिडी दी अथवा कितना घाटा हुआ ?

SHRI D. R. CHAVAN: Sir, the average realisation, so far as the international price is concerned, would be about Rs. 442 per tonne, and the price that is required to be paid here will be about Rs. 955. That means Rs. 955 minus this price would be the loss per tonne. The total loss would be about Rs. 11-08 crores.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, whether the rates that you have just now stated are for raw sugar or sugar; if so, what is the difference between the rates of raw sugar and sugar?

SHRI D. R. CHAVAN: I stated the price that is required to be paid per tonne of raw sugar. That is Rs. 955. The realisation on an average comes to about Rs. 488.

SHRI SANTOKH SINGH: There are losses in the export of sugar. May I know, Sir, how they are being adjusted? There was a celebrian deal for export of sugar worth Rs. one crore last time. May I know, Sir, how losses were adjusted there.

SHRI D. R. CHAVAN: I have not followed the latter part. So far as

the first part of the question is concerned, the losses are borne by the Government.

SHRI D. THENGARI: May I know, Sir, what effort has been made by the Government to bring the internal prices at par with the international prices?

SHRI D. R. CHAVAN: Sir, various steps are being taken for the sugarcane development and also for intensification of sugarcane development.

Unless the quality of cane and per-acre yield improves, there is no possibility to bring down the prices. All steps are being taken to reduce the cost of production, particularly so far as sugarcane is concerned.

SHRI A. D. MANI: The Minister mentioned that the earnings were about Rs. 9 crores. May I ask him to give us a break up of earnings, dollar as well as sterling?

SHRI D. R. CHAVAN: The earnings from the U. K. would be about Rs. 1.58 crores for negotiated price quota of 25,479 tonnes and Rs. 1*51 crores for overall agreement quota of 50,237 tonnes. From Canada it is Rs. 1.43 crores for O.A.Q. of 52,762 tonnes. Our dollar earnings from the U.S.A. would be about Rs. 5-03 crores for 87,481 tonnes.

ROAD PLANNING BOARDS

*482. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT be pleased to state:

(a) whether the technical advisory bodies, which are proposed to function as Road Planning Boards, have been constituted; and

(b) if not, when they are likely to be set up?

•(■) Transferred from the 8th September, 1965.

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

The Governments of Bihar, Gujarat, Rajasthan, Himachal Pradesh, Naga-land, Mysore and Kerala have set up the proposed Road Planning Board in their respective States. The Manipur Administration also have agreed to set up a Road Planning Board. Replies from other State Governments and Administrations of Union Territories are awaited. A proposal for setting up a Road Planning Board at the Centre is also under the active consideration of the Government of India.

†*387. [The Questioner (Shri J. H. Joshi) was absent. For answer vide cols. 3737-38 infra.]

*572. [The Questioner (Shri T. V. Anandan) was absent. For answer vide col. 3738 infra].

•*573. [The Questioner (Shri M. M. Dharia) was absent. For answer vide cols. 3738-39 infra.]

INCREASE IN D.M.S. GHEE PRICE

("SHRIMATI LALITHA (RAJA-

*574 J GOPALAN):±

Dr*] SHRIMATI TARA RAMA-(
CHANDRA SATHE:

Will the Minister of FOOD AND AGRICULTURE be pleased to state the reason for the rise in the price of ghee of the Delhi Milk Scheme from Rs. 9 to Rs. 11 a kilo?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): Due to increase in the procurement price of raw milk, the cost of produc-

†Transferred from the 2nd September, 1965.

JThe question was actually asked on the floor of the House by Shrimati Lalitha (Rajagopalan).